

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 14 DEC 1994

APPLICATION NO: 511,601 to 620 of 1994.

APPLICANTS:- Sri.D.Bhakthavathsalu and twenty others.
V/S.

RESPONDENTS:- Dy.Secretary, Deptt. of Revenue, M/o. Finance,
New Delhi and five Others.,

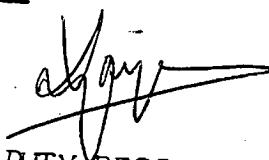
T.

1. Sri.H.S.Ananthapadmanabha, Advocate,
No.108, Third Stage, Fourth Block,
N.H.C.S. Layout, Basaveswaranagar,
Bangalore-560 079.
2. The Collector, Central Excise,
Queen's Road, Post Bag No.5400,
Bangalore-560 001.
3. Sri.M.S.Padmarajaiah, Sr.C.G.S.O.,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.
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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 24-11-1994.

Issued on
14/12/94


o/c for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATIONS NUMBERS 511, 601 TO 620 OF 1994

THURSDAY, THIS THE 24TH DAY OF NOVEMBER, 1994

Mr. Justice P.K. Shyamsundar,

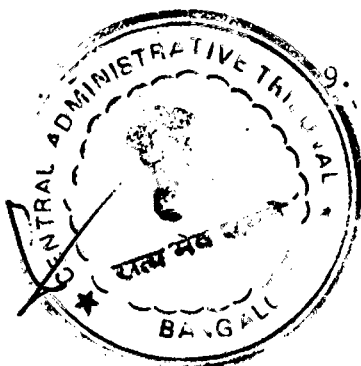
Vice-Chairman.

Mr. T.V. Ramanan,

Member (A)

1. D. Bhakthavathsalu,
S/o S. Doraiswamy,
O/o the Collector of Central Excise,
Central Revenue Building,
Queen's Road, P.B. No. 5400,
Bangalore-560001.
2. R.V. Vernekar,
S/o V.R. Vernekar,
O/o the Superintendent of Central
Excise 'B' Range, Dharwad.
3. M.K. Narasimhalu,
S/o M. Kalidas,
O/o the Superintendent of Central
Excise, Madiwala II Range,
Bangalore-560001.
4. B. Radnadeviamma,
W/o G. Sukumara Pillai
O/o the Collector of Central Excise,
Central Revenue Building,
Queen's Road, P.B. No. 5400,
Bangalore-560 001.
5. G. Santhosh Raj,
S/o V. Ganesh,
O/o the Collector of Central Excise,
No. 71, Club Road, Belgaum-590 001.
6. John S. Alphonso,
S/o Santan Alphonso,
O/o the Assistant Collector of Customs
M.G. Road, Karwar-581 301.
7. H.N. Kulkarni,
S/o Narayanarao Kulkarni,
O/o the Collector of Central Excise,
No. 71, Club Road, Belgaum-590 001.
8. K. Venkatesnachar,
S/o K. Gundachar,
O/o the Inspector of Central
Excise, Koppal.
9. V.G. Joshi,
S/o G.A. Joshi,
O/o the Assistant Collector of Central
Excise, Dharwad Division,
Central Revenue Building,
Nawanagar, Hubli-580 025.

... Applicants (contd..)



10. H.N.Karkun,
S/o Narasingarao Karkun
O/o the Collector of Central Excise,
No.71, Club Road, Belgaum-590 001.
11. S.K.Kalghatgi,
S/o K.V.Kalghatgi,
O/o the Collector of Central Excise,
No.71, Club Road, Belgaum-590 001.
12. M.Yeshwantnath,
S/o Yelloji Rao,
O/o the Assistant Collector of Central
Excise, Bangalore V.Division,
Bangalore.
13. B.H.Rattihalli,
S/o Rattihalli,
O/o the Assistant Collector of Central
Excise, Gulbarga.
14. M.G.Kumbhar,
S/o G.S.Kumbhar,
O/o the Collector of Central Excise,
No.71, Club Road, Belgaum-590 001.
15. C.R.Juchani,
S/o Ramalingappa,
O/o the Collector of Central Excise,
No.71, Club Road, Belgaum-590 001.
16. T.S.Henjarappa,
S/o T.G.Srikantaiah,
O/o the Assistant Collector of Central
Excise, Malanadu Division,
B.M.Road, Hassan-573 201.
17. S.K.Hodlur,
S/o Krishna Rao,
O/o the Superintendent of Central Excise,
'D' Range, Hubli-580 025.
18. M.R.Rayannavar,
S/o R.S.Rayannavar,
O/o the Assistant Collector of
Central Excise, Dharwad Division,
Central Revenue Building,
Navanagar, Hubli-580 025.
19. P.B.Achaiah,
S/o P.P.Beliappa,
O/o the Additional Collector of
Customs, Panambur, Mangalore-1.
20. M.A.Baretto,
S/o Alsen,
O/o the Assistant Collector of Customs
M.G.Road, Karwar-581 301.
21. G.M.Bandekar
S/o Mahabaleshwar,
O/o the Assistant Collector of Customs
M.G.Road, Karwar-581 301.

.. Applicants in

A.Nos.511, 601 to 620/94.

(By Advocate H.S.Ananthapadmanabha)

- 3-
1. Deputy Secretary,
Government of India,
Ministry of Finance,
Department of Revenue,
Ad-IIA, North Block,
New Delhi-110 001.
 2. Collector,
Central Excise,
Queen's Road, P.B.No.5400,
Bangalore-560001.
 3. Additional/Deputy Collector (P & V)
Customs & Central Excise,
Queen's Road, P.B.No.5400,
Bangalore-560 001.
 4. Collector,
Central Excise, No.71, Club Road,
Belgaum-590 001.
 5. Ad/Dy.Collector (P & V)
Customs & Central Excise,
No.71, Club Road, Belgaum-590 001.
 6. Government of India,
Ministry of Personnel (PG & P),
Department of Personnel & Training,
New Delhi-110 001. Respondents.
- (By Standing Counsel Shri M. S. Padmarajiah)

ORDER

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

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We have heard the learned Senior Central Government Standing Counsel for the respondents. The applicants demand for restoration of their seniority according to the judgment of the Supreme Court in the DIRECT RECRUIT CLASS II ENGINEERING OFFICERS ASSOCIATION v. STATE OF MAHARASHTRA [1990 (13) ATC 348]. We are told by the learned Standing Counsel that the said claim is presently under consideration and in fact so much can be gathered from para 10 of the objection statement filed on behalf of the respondents. If Government has already undertaken a review of the applicants' case on the basis of their representations, we think it appropriate to direct respondent-2 to dispose of those representations in accordance with law within a period of three months from the date of receipt of a copy of this order.

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We also make it clear that if any of the applicants have not so far filed representations, such of them will be at liberty to make such representations and on receiving them the Union Government will consider their claims for seniority. Those who are yet to make their representations will make them within a month from to-day and in such case on receipt of such representations, the department will dispose of the same within 3 months from the said date.

Sd-

Sd-

MEMBER(A)

VICE-CHAIRMAN.



TRUE COPY

[Signature]
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 12 JAN 1995

Miscellaneous APPLICATION NO: 5/95 in O.A.NO.511/94 and 601 to

APPLICANTS:- 620 of 1994
Sri.D.Bhakthavathsalu and twenty others.,
V/S.

RESPONDENTS:- Dy.Secretary, Dept.of Revenue, NDelhi and other.s.

To

1. Sri.H.S.Ananthapadmanabha, Advocate, No.108, NHCS Layout, Third Stage, Fourth Block, Basaveswaranagar, Bangalore-79.
2. The Dy.Secretary, Deptt.of Revenue, M/o Finance, Ad-IIA, North Block, New Delhi-110001.
3. The Collector, Central Excise, PB.No.5400, Queen's Road, Bangalore-560 001.
4. Addl/Dy.Collector(P&V), Customs & Central Excise, PB.No.5400, Queens Road, Bangalore-560001.
5. The Collector, Central Excise, No.71, Club Road, Belgaum-590001.
6. Addl/Dy.Collector(P&V), Customs & Central Excise, No.71, Club Road, Belgaum-590001.
7. M/o.Personnel, PG & Pension, Deptt.of Personnel & Training, New Delhi-110001.
8. Sri.M.S.Padmarajaiah, Sr.C.G.S.C.High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 04-01-1995.

Issued on

12/01/95

[Signature]

[Signature]

[Signature]

DEPUTY REGISTRAR
JUDICIAL BRANCHES

MA 5/95

Sri D. Bhakthavathsalu & Co., vs. Dy.
Secy. D/O. Revenue, N. Delhi

OA 511/94. 601/0620/94

Date

Office Notes

Orders of Tribunal

PKS VC/TVR MA

4th January, 1994

Orders on M.A. No.5/95:

Heard both sides.

In the circumstances mentioned in the M.A. we accede to the request of the applicants for extension of time and grant further time to make the representation. We extend time upto and till the end of February, - 1995.

Let a copy of this order be sent to the respondents for information.

Sd/-

Sd/-

M[A]

V.C.



TRUE COPY

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore